NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

6

T.C.P No. 904/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES:

ICICI Bank Ltd.

V/s.

Bluplast Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

ADVOCATE JOI

PARVEEN APPLICANT

ORDER

TCP No. 904/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 6.7.2017.

Sd/-**V. NALLASENAPATHY** Member (Technical) Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)